## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For hearing		Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

BROWOME G.K

## ORDER

The matter is listed today for service of notice on the Whole Time Director or CFO of the Company. Counsel for Petitioner is present. She reported that notice was sent to the Company's While Time Director by email. Respondent is called; absent. No representation. Counsel reported that Petitioner has not suggested the name of IRP to be appointed in this case. She requested time. Time granted till 30.01.2018.

Member (T)

Member (J)